

the consideration of Government to install a similar platform in the Bay of Bengal on the Coast of Andhra Pradesh; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes, Sir.

(b) About 1.25 million tonnes per annum.

(c) and (d) No, Sir. Exploration in offshore Andhra is still in exploratory stage.

Setting up LPG plants in Gujarat and Andhra Pradesh

8280. SHRI V. TULSIRAM : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that a Rupees nine-crore LPG plant has been opened in Gujarat recently ;

(b) if so, the annual LPG supply capacity of the plant ;

(c) the extent to which foreign exchange will be saved ;

(d) whether there is any proposal under consideration to set up similar plants in Andhra Pradesh; and

(e) if so, the detail thereof and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes, Sir, at Ankleshwar.

(b) About 48000 tonnes per annum.

(c) About Rs. 14 crores per annum.

(d) to (e) Not at present, because further exploration has to be done to establish adequate reserves of natural gas.

World Bank loan and IDA credit for cement projects and its share to Andhra Pradesh

8281. SHRI V. TULSIRAM :
SHRI V. SOBHANADREES-
WARA RAO :

SHRI BHATTAM SRI RAMA
MURTHY :

SHRI T. BALA GOUD :

Will the Minister of INDUSTRY be pleased to state :

(a) whether World Bank will give two loans of 331 million dollars and the International Development Association credit of SDR 127.5 million to help India to finance projects in the cement industry;

(b) if so, the details of terms and conditions of the loans and the time by which the loans will be received by India;

(c) the State-wise break-up of the loans and what will be share of Andhra Pradesh and the extent to which it will meet the State's requirement in cement production; and

(d) the extent to which the prices of cement will come down in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (c) World Bank has approved in March 1986 a loan of \$ 200 million to be repaid over a period of 20 years with a grace period of 5 years at the standard variable rate applicable to all World Bank loans (current rate 8.5% per annum), details of which are as follows :—

Conversion of wet to dry process of following cement plants (loan through ICICI and IDBI—\$ 163.3 million)

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|----|---|-------------------------------------|
| 1. | Associated Cement Co. Ltd.,
Madhukkarai, Tamil Nadu | — \$12.1 million |
| 2. | Associated Cement Co. Ltd.,
Shahabad, Karnataka
(Plus) Training and Technical
assistance | —\$ 28.0 million
—\$ 1.8 million |
| 3. | India Cement Ltd.
Sankarnagar, Tamil Nadu | —\$ 38.6 million |
| 4. | Birla Jute & Industries
Satna, Madhya Pradesh | —\$ 24.7 million |
| 5. | Cement Corporation of India,
Mandhar, Madhya Pradesh | —\$ 24.9 million |
| 6. | K. C. P. Limited, Macherla, A. P. | —\$ 4.7 million |
| 7. | Shree Digvijay Cement Co. Ltd.,
Sikka, Gujarat. | —\$ 28.7 million |
- II. Grant of \$ 1.5 million to ICICI for carrying out sub-sector level training and technical assistance.
- III. \$ 35 million direct loan to ICICI (with Government of India guarantee) for re-lending to projects undertaking a programme of modernisation, rehabilitation, energy conservation, productivity improvement, etc., of cement plants.

(d) It is not possible to indicate the direct impact of the above schemes of modernisation on the prices of cement in the country for the reason that firstly, the cost of production depends on several other factors such as cost of inputs, level of wages, etc. and secondly, these schemes would constitute only a small segment of the production from various cement plants in the country.

Delay in implementation of Arjun Sen Gupta Committee report on public sector enterprises

8282. SHRI V. TULSIRAM :
PROF. RAMKRISHNA
MORE :
SHRI MANIK REDDY :

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Arjun Sen Gupta Committee report has been kept in cold storage as reported in the Economic Times of 30 March, 1986;

(b) if so, the reasons therefor;

(c) the hurdles which are coming in the way of implementation of the recommendations made in the committee's report; and

(d) when Government propose to implement these recommendations ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Does not arise.

(c) and (d) The recommendations of